

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5210
ANSWERED ON:10.12.2010
PROGRESS IN UMPP
Meena Shri Raghuvir Singh

Will the Minister of POWER be pleased to state:

- (a) whether power sector has not made any tangible progress in the last 20 years resulting in shortfall in targets in successive Five Year Plans;
- (b) if so, the details thereof; and
- (c) the corrective measure taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): The target and achievement during successive Five Year Plans in the last twenty years is as under:

PLAN	TOTAL (in MW)	
	TARGET	ACTUAL
7TH PLAN	22245	21401.64
8TH PLAN	30537.7	16422.6
9TH PLAN	40245.2	19119
10TH PLAN	41109.84	21180.24
11TH Plan	62374#	29361##

As per mid-term appraisal
As on 15.11.2010

(c): Government has initiated several steps to ensure that power generation projects are commissioned as per schedule. These include augmentation of manufacturing capacity of BHEL from 10,000 MW in December, 2007 to 20,000 MW by 2012; periodic review of issues related to supply of power equipment from BHEL by a Group under the chairmanship of Secretary (Heavy Industry); formation of several new joint ventures to manufacture supercritical boilers and turbine-generators for thermal power plants; bulk ordering of 11 units of 660 MW each with supercritical technology with mandatory phased indigenous manufacturing programme to promote indigenous manufacturing; sensitisation of stakeholders to enlarge the vendors base to meet Balance of Plants requirements; launch of 'adopt an ITI scheme' to develop skilled manpower; rigorous monitoring of projects at different levels including by Ministry of Power, Central Electricity Authority, Power Project Monitoring Panel and Advisory Group under the chairmanship of Minister of Power; and introduction of web-based monitoring system. In addition, periodical meetings are held with concerned Ministries i.e. Ministry of Coal, Ministry of Petroleum and Natural Gas and Ministry of Environment and Forests to sort-out the inter-ministerial issues with regard to availability of fuel and grant of environment and forest clearance to generation projects.